

## Annexure 2

Name of the corporate debtor: JBM Shelters Private Limited (In Liquidation); Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 02-07-2024

## List of Unsecured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					
1	S. Vinod Kumar	06-10-2023	65,26,570	31,37,534	Home Buyer	-	0.169%	-	-	33,89,036	-
2	Sathya Thangaraj	10-10-2023	53,38,954	37,49,375	Home Buyer	-	0.202%	-	-	15,89,579	-
3	LICHFL Trustee Private Limited	10-10-2023	1,75,18,18,220	1,75,08,20,000	Corporate Guarantee	1,75,08,20,000	94.348%	-	-	9,98,220	Note 1
4	Magnum Finvest	11-10-2023	1,10,22,506	1,10,22,506	Loan	-	0.594%	-	-	-	Note 1
5	Sri Investment And Finance Private Limited	12-10-2023	1,59,05,284	1,59,05,284	Loan	-	0.857%	-	-	-	-
6	J. Siremal Kothari	06-10-2023	93,29,686	66,94,799	Unsecured loan	-	0.361%	-	-	26,34,887	-
7	Santhosh Bai	06-10-2023	38,01,868	38,01,868	Unsecured loan	-	0.205%	-	-	-	-
8	Kanchan Bai	06-10-2023	45,25,750	39,38,900	Unsecured loan	-	0.212%	-	-	5,86,850	-
9	IIFL Home Finance Ltd	09-10-2023	43,37,423	41,99,076	Term Loan	-	0.226%	-	-	1,38,347	Note 5
10	S. Rekha Bafna	11-10-2023	13,13,232	-	Unsecured loan	-	0.000%	-	-	13,13,232	-
11	Bafna Shelters	11-10-2023	29,72,527	-	Unsecured loan	-	0.000%	-	-	29,72,527	-
12	M. Bhansilal And Co.	11-10-2023	72,84,971	-	Unsecured loan	-	0.000%	-	-	72,84,971	-
13	Mayank Jain	12-10-2023	18,30,656	-	Unsecured loan	-	0.000%	-	-	18,30,656	-
14	Manju Accha	12-10-2023	8,74,454	-	Unsecured loan	-	0.000%	-	-	8,74,454	-
15	Raksha	12-10-2023	28,68,604	-	Unsecured loan	-	0.000%	-	-	28,68,604	-
16	Gutankumar Parasmal Jain Sethia (Huf)	12-10-2023	21,02,464	-	Unsecured loan	-	0.000%	-	-	21,02,464	-
17	Lokesh Gautam Sethia	12-10-2023	3,98,925	-	Unsecured loan	-	0.000%	-	-	3,98,925	-
18	Gutankumar Parasmal Jain Sethia	12-10-2023	58,46,426	-	Unsecured loan	-	0.000%	-	-	58,46,426	-
19	Aalokkumar Gautamkumar Sethia	12-10-2023	2,85,057	-	Unsecured loan	-	0.000%	-	-	2,85,057	-
20	Nidhi Aalokkumar Sethia	12-10-2023	14,76,830	-	Unsecured loan	-	0.000%	-	-	14,76,830	-
21	Shobha Gautamkumar Jain Sethia	12-10-2023	9,40,174	-	Unsecured loan	-	0.000%	-	-	9,40,174	-
22	Mithalal Gadia	12-10-2023	1,41,70,836	-	Unsecured loan	-	0.000%	-	-	1,41,70,836	-
23	C Venkatasubramanyam	CIRP Claim	27,11,865	-	Unsecured loan	-	0.000%	-	-	27,11,865	Note 2
24	Prema Devi	CIRP Claim	41,93,349	-	Unsecured loan	-	0.000%	-	-	41,93,349	Note 2
25	Sruthi Jain	CIRP Claim	11,00,000	-	Unsecured loan	-	0.000%	-	-	11,00,000	Note 2
26	Juhi Jain	CIRP Claim	11,71,281	-	Unsecured loan	-	0.000%	-	-	11,71,281	Note 2
27	Chainlink & Wirenetting Industries	CIRP Claim	53,91,000	-	Unsecured loan	-	0.000%	-	-	53,91,000	Note 2
28	Champion Metal Products	CIRP Claim	8,50,000	-	Unsecured loan	-	0.000%	-	-	8,50,000	Note 2
29	B Kamlash Kumar Huf	CIRP Claim	1,50,000	-	Unsecured loan	-	0.000%	-	-	1,50,000	Note 2
30	B Nirmal Kumar Huf	CIRP Claim	1,50,000	-	Unsecured loan	-	0.000%	-	-	1,50,000	Note 2
31	A Ankita	CIRP Claim	16,43,934	-	Unsecured loan	-	0.000%	-	-	16,43,934	Note 2
32	B Anand Kumar Huf	CIRP Claim	1,50,000	-	Unsecured loan	-	0.000%	-	-	1,50,000	Note 2
33	Vinodkumar Parasmal Jain	CIRP Claim	30,52,797	-	Unsecured loan	-	0.000%	-	-	30,52,797	Note 2
34	Vinodkumar Parasmal Jainsethia	CIRP Claim	9,03,552	-	Unsecured loan	-	0.000%	-	-	9,03,552	Note 2
35	Sethia Bhavesh Vinod	CIRP Claim	45,82,808	-	Unsecured loan	-	0.000%	-	-	45,82,808	Note 2
36	Parasmal Sumermal Jainsethia	CIRP Claim	80,28,614	-	Unsecured loan	-	0.000%	-	-	80,28,614	Note 2
37	Yogitha	16-10-2023	9,28,007	-	Unsecured loan	-	0.000%	-	-	9,28,007	Note 4
38	Vinod Kumar Jain	16-10-2023	21,08,023	-	Unsecured loan	-	0.000%	-	-	21,08,023	Note 4
	<b>Total</b>		<b>1,89,20,86,647</b>	<b>1,80,32,69,342</b>		<b>1,75,08,20,000</b>	<b>97.175%</b>			<b>8,88,17,305</b>	

<b>Note:</b>	<p>1. Liquidator determines these claim as "Unsecured Financial Debt" as the claimants could not prove their security interest as specified under Regulation 21 of IBBI (Liquidation Process) Regulations, 2016.</p> <p>2. The Liquidator reviewed the claim forms received from the Resolution Professional which were submitted during the CIRP period. These claims are not figuring in the list of creditors filed by the RP with the Insolvency and Bankruptcy Board of India (IBBI) and these claimants have not submitted their claims during the Liquidation process as well. The Liquidator has sent emails to all these claimants advising them to submit the necessary documents to substantiate their claim. The Liquidator then adjudicated these claims based on the documents submitted by them and also based on the available documents submitted during CIRP. Further, as the Resolution Professional has not shared the date of receipt of claim forms, the Liquidator was unable to capture the date of receipt of the same in the relevant column.</p> <p>3. The Liquidator had adjudicated few of the claimants who have submitted their claim as financial creditor either during CIRP process and /or Liquidation process as "Other Creditor" based on the documents submitted and the same was updated in</p> <p>4. The Liquidator had rejected their claims due to delay in submission of claims after the due date of submission of claims.</p> <p>5. The Liquidator determined the claim of IIFL Home Finance Limited as "Financial Creditor", Secured to the extent of Rs. 1,70,91,041/- (Rs. 1,34,36,090/- &amp; Rs. 36,54,951/-) and Unsecured to the extent of Rs. 41,99,076/-. Secured admitted portion relates to two loan accounts 707228 and 740514, Unsecured admitted portion relates to loan account 941242. The Secured portion of admitted amount reflects in Annexure 3 and the unsecured portion of the admitted amount reflects in Annexure 4. The Liquidator has captured the respective loan amounts claimed, admitted and rejected in Annexure 3 and Annexure 4. However, the claimant has claimed all the three loans as Secured for Rs. 2,18,93,752/-. The claimant has informed that they are not willing to relinquish the Security interest and the same was taken into account by the Liquidator for the admitted Secured portion.</p> <p>6. The Liquidator has sent emails to all the Other Stakeholders and Unsecured Financial Creditor claimants seeking their confirmation relating to their relationship status with the Corporate Debtor. For which, few of the claimants have responded with their status of relationship with the Corporate Debtor. The Liquidator has updated the same as "Yes" or "No" in Annexure 4 and 9 based on their response. Further, the Liquidator has identified a few of the related parties from the audited financial statement of the Corporate Debtor and updated the status accordingly, irrespective of the responses received from the claimant. In case of no responses and the non -availability of the disclosures in the audited financial statements, the Liquidator is unable to comment on their relationship status with the Corporate debtor and hence has not assigned any voting rights for those claimants in the SCC, pending ascertaining their relationship with the corporate debtor.</p>
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